

Jabali Yojana

†673. SHRI LAXMINARAYAN SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 'Jabali Yojana' (for eradicating prostitution) is pending with Government;

(b) whether any proposal for funding of this action plan is also pending with Government; and

(c) if so, the details of the progress made so far and if no progress has been made so far, the reasons therefore?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The Government of Madhya Pradesh had submitted the project proposal on Jabali Yojana to Ministry of Social Justice and Empowerment in December 2002 and demanded funds under 'Special Central Assistance Funds'. The Ministry of Social Justice and Empowerment after examination of proposal informed State Government of Madhya Pradesh that the proposal can not be funded under 'Special Central Assistance'. The Government of Madhya Pradesh was advised to implement this scheme under 'Special Component Plan of Madhya Pradesh'.

Grants to Universities in Madhya Pradesh

†674. SHRI LAXMINARAYAN SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any grants have been received by the Universities and colleges in Madhya Pradesh from the UGC;

(b) the details of the criteria for receiving grants from UGC; and

(c) the number of Degree Colleges which are not in receipt of UGC grants?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) Yes, Sir.

(b) The University Grants Commission provides financial assistance to those Universities which are covered under Sections 2(f) and 12(B) of the UGC Act, 1956. The grants are given based on the recommendations of the Visiting Committee of the UGC and the availability of funds. Rules

†Original notice of the question was received in Hindi.

framed under Section 12(B) of the UGC Act require a minimum number of 5 teaching departments each with at least 1 Professor, 2 Readers, 3 Lecturers and supporting staff for being eligible to receive grants under Section 12(B) of the UGC Act, 1956.

(c) There are 44 degree colleges in Madhya Pradesh which have not yet been declared fit to receive central assistance under the Rules framed under Section 12(B) of the UGC Act, 1956.

International Fellowship Programme by JNU

675. SHRIMATI VANGA GEETHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Jawaharlal Nehru University has tied up with the American Research Institute for launching the new Joseph Fox '38 International fellowship programme to made the education global; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) and (b) According to the information furnished by the Jawaharlal Nehru University (JNU), the JNU has signed a Memorandum of Understanding with the Yale University, Connecticut for the Fox International Fellowship Programme. The programme is a direct, two-way, one year student exchange partnership between the Yale University and leading Universities of the World, including the JNU, in areas such as Economics, Political Science, International Relations, Contemporary History and Law. At the JNU, the programme is open to M.Phil/Ph.D. students and is fully funded by the Yale University. Academic record, leadership potential, as well as, the quality of research project are the criteria for selection of students for the Fellowship.

Achievements of National Literacy Mission

676. SHRI SUDARSHAN AKARAPU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of projects/schemes approved by the National Literacy Mission, Statewise, during the last three years;

(b) the number of persons made literate under the programme as on the 31st December, 2004;

(c) the literacy target set for Tenth Five Year Plan and the achievements made as on the 31st December, 2004; and